

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF GENEX POLYFAB LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	GENEX POLYFAB LIMITED
2.	Date of incorporation of corporate debtor	29/03/2010
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chandigarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17200PB2010PLC033745
5.	Address of the registered office and principal office (if any) of corporate debtor	228-F, Near Janakpuri Chowk Industrial Area - A, Ludhiana, Punjab-141001
6.	Insolvency commencement date in respect of corporate debtor	23/09/2024
7.	Estimated date of closure of insolvency resolution process	22/03/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	IBBI/IPA-002/IP-N00215/2017-18/10667
9.	Address and e-mail of the interim resolution professional, as registered with the Board	H.No. 51, Adarsh Enclave, Dhakauli, SAS Nagar, Mohali, Punjab, 140603 Email- vishawjeetgupta@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	H.No. 51, Adarsh Enclave, Dhakauli, SAS Nagar, Mohali, Punjab, 140603  <b>Email-cirp.genexpoly@gmail.com</b>
11.	Last date for submission of claims	07/10/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in (b) NOT APPLICABLE

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **GENEX POLYFAB LIMITED** on 23/09/2024.



The creditors of **GENEX POLYFAB LIMITED**, are hereby called upon to submit their claims with proof on or before 07/10/2024 to the interim resolution professional Mr. Vishawjeet Gupta, at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**



Vishawjeet Gupta  
Interim Resolution Professional  
Genex Polyfab Limited  
IBBI/IPA-002/IP-N00215/2017-18/10667

Date : 24.09.2024  
Place : Punjab